

**OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM-SPECIAL
JUDGE (PC ACT) (CBI), ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following Officers shall hold their Court in the Room mentioned against their names:

Sl. No.	Name of the Judicial Officer	Designation	Court Room No.	Floor
1	Sh. O. P. Saini	District & Session Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi	101	1 st
2	Sh. Vimal Kumar Yadav	Spl Judge (PC Act) CBI-01	601	6 th
3	Ms. Anju Bajaj Chandna	Spl Judge (PC Act) CBI-02	602	6 th
4	Dr. Kamini Lau	Spl Judge (PC Act) CBI-03	603	6 th
5	Sh. Ajay Kumar Kuhar	Spl Judge (PC Act) CBI-04	604	6 th
6	Sh. Sanjay Kumar Aggarwal	Spl Judge (PC Act) CBI-05	605	6 th
7	Sh. Rakesh Kumar Sharma	Spl Judge (PC Act) CBI-06	606	6 th
8	Sh. Anil Kumar Sisodia	Spl Judge (PC Act) CBI-07	607	6 th
9	Ms. Santosh Snehi Mann	Spl Judge (PC Act) CBI-08	501	5 th
10	Sh. Arun Bhardwaj	Spl Judge (PC Act) CBI-09 (MPs, MLAs Cases)	502	5 th
11	Sh. Arvind Kumar	Spl Judge (PC Act) CBI-10	503	5 th
12	Sh. Anurag Sain	Spl Judge (PC Act) CBI-11	504	5 th
13	Sh. Lal Singh	Spl Judge (PC Act) CBI-12	505	5 th
14	Sh. Pulastya Pramachala	Spl Judge (PC Act) CBI-13	506	5 th
15	Sh. Rajender Kumar Shastri	Spl Judge (PC Act) CBI-14	507	5 th
16	Sh. Virender Bhatt	Spl Judge (PC Act) CBI-15	508	5 th
17	Sh. Sanjay Bansal	Spl Judge (PC Act) CBI-16	401	4 th
18	Sh. Inder Jeet Singh	Spl Judge (PC Act) CBI-17	402	4 th
19	Sh. Sanjay Garg-II	Spl Judge (PC Act) CBI-18	403	4 th
20	Sh. Chandra Shekhar	Spl Judge (PC Act) CBI-19	404	4 th
21	Ms. Illa Rawat	Spl Judge (PC Act) CBI-20	405	4 th
22	Ms. Anuradha Shukla Bhardwaj	Spl Judge (PC Act) CBI-21	406	4 th
23	Sh. Rakesh Kumar-II	Spl Judge (PC Act) CBI-22	407	4 th
24	Sh. Bharat Prashar	Spl Judge (PC Act) CBI	608	6 th

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25	Ms. Kiran Bansal	Spl Judge (PC Act) ACB-1	202	2 nd
26	Sh. Sanjay Khangwal	Spl Judge (PC Act) ACB-2	204	2 nd
27	Sh. Naveen Kumar Kashyap	CMM, Rouse Avenue	201	2 nd
28	Sh. Samar Vishal	ACMM-01, Rouse Avenue (MP/ MLA Cases)	203	2 nd
29	Ms. Anu Aggarwal	ACMM-02, Rouse Avenue	205	2 nd

(O. P Saini)

District & Sessions Judge-cum-Special
Judge (PC Act) (CBI),
Rouse Avenue District Court, ND

No. 447-508/Committee/CTB/RACC/ND/2019

Dated: 05/04/2019

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The District & Sessions Judges, North-West (Rohini), South (Saket), South-East (Saket), East (KKD), New Delhi (PHC), Shahdara (KKD), North-East (KKD), West (THC), North (Rohini) and South-West (Dwarka), New Delhi/Delhi.
4. The concerned Judicial Officer, Rouse Avenue District Court, New Delhi.
5. The Hony. Secretary, Delhi High Court Bar Association, Delhi Bar Association, New Delhi Bar Association, Shahdara Bar Association, Rohini Courts Bar Association, Dwarka Courts Bar Association and Saket Courts Bar Association.
6. Director, CBI, New Delhi.
7. Director of Prosecution, CBI, New Delhi.
8. Director, Enforcement Directorate, New Delhi.
9. Director, Anti-Corruption Branch, New Delhi. - *Delhi South High Court*
10. Director (Prosecution), THC, Delhi.
11. The P S. to the undersigned.
12. The APRO, Rouse Avenue, New Delhi.
13. Website Committee (Hindi & English), THC, with a request to upload the same on the website of the Courts.
14. The District System Administrator, NDD to upload the same on the website.
15. The Branch Incharge, Admn./CTB, Rouse Avenue District Court, New Delhi.

(O. P Saini)

District & Sessions Judge-cum-Special
Judge (PC Act) (CBI),
Rouse Avenue District Court, ND